

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-02-2024 AT 10:30 AM**

IA (IBC) 901/2022 in Company Petition IB/69/2021
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Orissa Computer Academy

...Operational Creditor

VS

Healersark Esources Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 901/2022

Learned Counsel Ms. Hamsini, for the counsel on record Mr. Mohit Reddy, for applicant present through Video Conference. Learned Counsel Mr. Srikanth Rathi, for the counsel on record Mr. VVSN Raju, for respondent present physically. Written submissions not filed. Learned Counsels for both sides stated that the same will be filed during the course of the day. Hence, **for orders on 14.03.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)